from ihe United Slates under PL-480 were discontinued from 1972 and since then purchases have been made only on commercial basis. However, in the context of the changed situation negotiations are in progress with the U.S. Government for obtaining limited quantities of foodgrains under concessional terms.

Brahamaputra-Ganga Link Canal

610. SHRI BABUBHAI M. CH1NAI ; SHRI MONORANJAN ROY :

Wdl the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

- (a) whether il is a face thai India has sug gested to Bangladesh the construction of a Brahamaputra-Ganga link canal to augment the flow of Ganga after the Farakka project is commissioned; aa *i*
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) The Brahmaputra-Ganga link supplemented by storages in the Brahmaputra basin is one ofthe proposals under consideration of the Indo-Bangladesh Joint Rivers Com-

mission for the augmentation of the lair weather flows of the Ganga in the lean months.

(b) The scheme is yet in a conceptual stage and the details wiH have to be evolved on the basis of joint studies and investigations.

Advance of Loans to State by HUDCO '611. SHRI SANAT KUMAR RAHA: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the amount of loans sanctioned by the Housing and Urban Development Corporation Limited to various States during the last threeyears; and
- (b) the basis on which loans have heen sanctioned '

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) A statemen! is laid on the Table of the House.

(b) The Corporation sanctions loans for housing and urban development schemes received from agencies like housing boards, municipal corporations, cooperative housing societies, etc., if these schemes are technically sound and financially secure and viable, and are mainly for the benefit of low income groups and economically weaker sections of society.

Statement

(Figures in Lakhs of Rupees)

Sl. Name of the	Amount of Loan Sanctioned by the Housing & Urban Development Corporation Ltd. during the last three years			
No. State I	1971-72	1972-73	1973-74	years Total
1. Andhra Pradesh		132.60	120.00	252,60
2. Bihar		83.20		83.20
 Delhi 	300.00	679.00		979.00
4. Goa, Deman & De	u		5.40	5.40
Gujarat	250.00	734.752	225.718	1210.470
6. Haryana	24.00	249,56	206.00	479.56
 Himachal Pradesh 		21.67		21.67
8. Jammu & Kashmir			379,02	379.02
 Karnataka 		99,927	408.20	508.127
0. Kerala	62.75	161.00	50.00	273.75
 Madhya Pradesh 	39.00	173.57	507.50	720.07
Maharashtra	380.00		524.78	904.78
3. Orissa		287.16	20.35	307.51
 Punjab 	41.50	56,85	100.40	198.75
5. Rajasthan	328,50	154-80		483.30
6. Tamil Nadu	336,00	21.22	340,50	697.72
7. Uttar Pradesh	753.00	200.60	134.00	1087.60
8. West Bengal		405.208		405.208
TOTAL.	2514.75	3461.117	3021.868	8997.735